

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.1311
TO BE ANSWERED ON THE 9TH FEBRUARY, 2021

CLAIMS UNDER PMFBY

1311. SHRI ANURAG SHARMA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the total number of claims submitted under Pradhan Mantri Fasal Bima Yojana (PMFBY) in Uttar Pradesh during Rabi season 2020 to Kharif season, 2020, district-wise and value with respect to funds thereof;
- (b) the number of claims settled against the number of claims made, State-wise and district-wise; and
- (c) whether it has been statistically examined that more than 50 per cent of the total claims are being made from only some identified districts and less number of the claims are being made from the rest of the districts, if so, the details thereof and the reasons therefor?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) & (b): As per provisions of Pradhan Mantri Fasal Bima Yojana (PMFBY), there is no need to file the crop loss/ claims intimation in case of wide spread natural calamities such as drought, flood etc. as the claims are calculated on the basis of shortfall in yield of the notified insurance unit at the end of season. The end season, prevented sowing and midseason adversity claims are settled on the basis of Area Approach for which yield data/crop damage report are provided by concerned State Government.

However, the risk impacting very few areas/land such as losses due to localized risks of hailstorm, landslide, inundation, cloud burst, natural fire and post-harvest losses due to unseasonal rains/cyclone/hailstorms are calculated on the basis of crop loss assessment at individual insured farm level. Hence, farmers have to intimate the loss of their crops to the concerned insurance company/State Government/ financial institutions. Such crop losses are assessed by a joint committee comprising representatives of State Government and concerned insurance company.

District-wise details of partial claims paid during Kharif 2020 season in Uttar Pradesh are **annexed**. Coverage for Rabi 2020-21 season has been completed recently and claims may be known after harvesting and receipt of requisite yield data from State Government for calculation of admissible claims.

(c): It has been observed that certain district-crop combinations have recurring claim experience resulting in higher premium rates under Pradhan Mantri Fasal Bima Yojana (PMFBY). State Governments have been requested to examine the reasons/causes of high premium rates for few crops/areas due to adverse selection, inconsistencies in the cultivation of crops as per the suitability of the climate, inconsistencies in collection of yield data etc. and make suitable corrective measures in collection of yield data, issue weather advisory, advise crop diversification to the farmers etc.

Further, National Rainfed Area Authority (NRAA) has also been requested to Study on Operational issues in implementation of PMFBY to recommend effective implementation strategies for most vulnerable districts.

Annexure

Uttar Pradesh - District Wise Claims Paid for Kharif 2020 as on 04.02.2021						
DISTRICT	Mid Season Adversity/Localised Calamity Claims		Yield Based Claims		Total Claims Paid	
	Number of Farmers Benefitted	Claims Paid (Rs. in Lakh)	Number of Farmers Benefitted	Claims Paid (Rs. in Lakh)	Number of Farmers Benefitted	Claims Paid (Rs. in Lakh)
SAHARANPUR	-	-	-	-	-	-
MUZAFFARNAGAR	-	-	-	-	-	-
SHAMLI	-	-	-	-	-	-
MEERUT	-	-	-	-	-	-
BAGPAT	-	-	-	-	-	-
BULANDSHAHAR	-	-	-	-	-	-
GHAZIABAD	-	-	-	-	-	-
GAUTAM BUDH NAGAR	-	-	-	-	-	-
HAPUR	-	-	-	-	-	-
ALIGARH	-	-	-	-	-	-
HATHRAS	2	0.11	-	-	2	0.11
ETAH	-	-	-	-	-	-
KASGANJ	-	-	-	-	-	-
AGRA	6	1.08	-	-	6	1.08
MATHURA	34	3.69	-	-	34	3.69
FIROZABAD	-	-	-	-	-	-
MAINPURI	-	-	-	-	-	-
BAREILLY	-	-	35	0.42	35	0.42
BUDAUN	1	0.02	-	-	1	0.02
SHAHJAHANPUR	-	-	61	1.47	61	1.47
PILIBHIT	-	-	526	13.87	526	13.87
BIJNOR	-	-	100	1.80	100	1.80
MORADABAD	-	-	13	0.48	13	0.48
AMROHA (J P NAGAR)	-	-	25	0.46	25	0.46
RAMPUR	-	-	75	1.69	75	1.69
SAMBHAL	-	-	-	-	-	-
FARRUKHABAD	-	-	-	-	-	-
KANNAUJ	-	-	-	-	-	-
ETAWAH	3	0.52	-	-	3	0.52
AURAIYA	-	-	-	-	-	-
KANPUR NAGAR	4	0.16	-	-	4	0.16
KANPUR DEHAT	4	0.43	-	-	4	0.43
FATEHPUR	-	-	-	-	-	-
ALLAHABAD	-	-	-	-	-	-
KAUSHAMBI	-	-	-	-	-	-
PRATAPGARH	-	-	-	-	-	-
JHANSI	75	1.37	-	-	75	1.37
LALITPUR	28	20.45	-	-	28	20.45
JALAUN	1,417	92.97	1,995	65.84	3,412	158.81
HAMIRPUR	293	19.57	-	-	293	19.57
MAHOBA	23	1.17	-	-	23	1.17
BANDA	25	0.47	-	-	25	0.47
CHITRKUT	74	0.30	-	-	74	0.30

VARANASI	-	-	-	-	-	-
CHANDAULI	-	-	-	-	-	-
GHAZIPUR	-	-	-	-	-	-
JAUNPUR	-	-	-	-	-	-
MIRZAPUR	39	22.14	-	-	39	22.14
SONBHADRA	39	7.55	-	-	39	7.55
BHADOHI	4	1.54	-	-	4	1.54
AZAMGARH	335	20.94	-	-	335	20.94
MAU	506	36.95	-	-	506	36.95
BALLIA	229	13.20	-	-	229	13.20
GORAKHPUR	1,938	177.59	-	-	1,938	177.59
MAHRAJGANJ	58	4.16	-	-	58	4.16
DEORIA	537	44.53	-	-	537	44.53
KUSHI NAGAR	840	42.22	-	-	840	42.22
BASTI	-	-	-	-	-	-
SIDHARTH NAGAR	-	-	-	-	-	-
SANT KABIR NAGAR	-	-	-	-	-	-
LUCKNOW	-	-	-	-	-	-
UNNAO	4	0.23	-	-	4	0.23
RAEBARELI	-	-	-	-	-	-
SITAPUR	-	-	-	-	-	-
HARDOI	1	0.24	-	-	1	0.24
KHERI	-	-	-	-	-	-
FAIZABAD	-	-	-	-	-	-
AMBEDKAR NAGAR	39	3.34	-	-	39	3.34
SULTANPUR	-	-	-	-	-	-
BARABANKI	-	-	-	-	-	-
AMETHI	1	0.11	-	-	1	0.11
GONDA	-	-	-	-	-	-
BALRAMPUR	-	-	-	-	-	-
BAHRAICH	1	0.01	-	-	1	0.01
SHRAWASTI	-	-	-	-	-	-
	6,560	517.06	2,830	86.03	9,390	603.09*

* Total estimated claims for Kharif 2020 (as on 01.02.2021) in Uttar Pradesh are Rs.25303 lakh. Out of which claims of Rs. 603.09 lakh have already been paid.
